

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

4. C.P. (IB)-465 (MB/2018)

CORAM : Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **08.05.2018**.

NAME OF THE PARTIES : Amit Kumar Jain

V/s

Shamik Enterprises Pvt. Ltd.

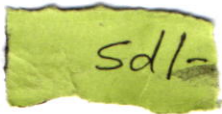
SECTION OF THE COMPANIES ACT: Insolvency & Bankruptcy Code, 2016

ORDER

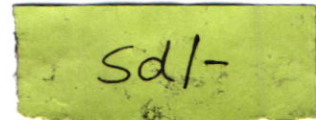
Counsel for Petitioner Present.

No representation on the side of Corporate Debtor. Counsel for the Petitioner is directed to inform the next date of hearing to the other side and file affidavit of service.

List this matter on 05.06.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)

Date :08.05.2018
Rohit